

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

**ORDER**

With the approval of Ld. Principal District & Sessions Judge, South District, posting & transfer of following officials are hereby made *with immediate effect*:

<i>S.No.</i>	<i>Name of the Officials</i>	<i>From</i>	<i>To</i>
1.	Sh. Amit Kumar, JJA (EC: 45178984)	JJA in the Nazarat Branch, South, Saket courts, New Delhi.	JJA/Asstt. Ahlmad in the court of Ms. Anuradha Shukla Bhardwaj, District Judge (Commercial)-02, South, Saket Courts, New Delhi.
2.	Ms. Preeti Choudhary, JJA (EC: 99087807)	JJA in the Digitization Cell, South, Saket Courts, New Delhi.	JJA/Asstt. Ahlmad in the court of Sh. Purshotam Pathak, ASJ-05, South, Saket Courts, New Delhi.
3.	Sh. Chander Mohan, JA (EC: 15187295)	JA in the Office Pool, Administration Branch, South, Saket Courts, New Delhi.	JA in the Digitization Cell, South, Saket Courts, New Delhi.
4.	Ms. Rashmi Rose Tigga, JA (EC: 28852211) ( <i>Joined after Maternity Leave</i> )	JA/Asstt. Ahlmad in the court of Ms. Neha Priya, ACJ/CCJ/ARC, South, Saket Courts, New Delhi.	JA/Ahlmad in the court of Sh. Gaurav gupta, Ld. ASJ (Spl. Judge NDPS), South, Saket Courts, New Delhi.
5.	Sh. Subhag Chandra Sharma, JA (EC: 36126142)	JA in the Office Pool, Administration Branch, South, Saket Courts, New Delhi.	JA in the Nazarat Branch, South, Saket courts, New Delhi.
6.	Ms. Kusum Pathak Bali, SJA (EC: 37402911)	SJA in the Office Pool, Administration Branch, South, Saket Courts, New Delhi.	SJA/Reader in the court of Sh. Vishal Pahuja, ASJ (FTC)-02, South, Saket Courts, New Delhi.
7.	Sh. Manoj Kumar, JA (EC: 13704)	JA/Reader in the court of Sh. Vishal Pahuja, ASJ (FTC)-02, South, Saket Courts, New Delhi.	JA in the R&I Branch, South, Saket Courts, New Delhi.
8.	Ms. Mamta Choudhary, JJA (EC: 94882790)	JJA in the VWDC, South, Saket Courts, New Delhi	JJA/Asstt. Ahlmad in the court of Sh. Navjeet Budhiraja, AJ-02, South, Saket Courts, New Delhi.
9.	Sh. Raj Kishore, JA (EC: 13897)	JA/Ahlmad in the court of Sh. Gaurav gupta, Ld. ASJ (Spl. Judge NDPS), South, Saket Courts, New Delhi.	JA/Reader-cum-Ahlmad in the court of Sh. Rohit Kumar, MM (NI Act), Digital Court-02, South, Saket Courts, New Delhi.
10.	Sh. Sandeep, JA (EC: 52218758)	JA/Reader-cum-Ahlmad in the court of Sh. Rohit Kumar, MM (NI Act), Digital Court-02, South, Saket Courts, New Delhi.	JA in the Stationary Branch, South, Saket Courts, New Delhi.
11.	Sh. Suresh Kumar Singh, JA (EC: 22920967)	JA in the Stationary Branch, South, Saket Courts, New Delhi.	JA in the VWDC, South, Saket Courts, New Delhi
12.	Sh. Rakesh Kumar, JJA (EC: 94675423)	JJA/Asstt. Ahlmad in the court of Sh. Navjeet Budhiraja, AJ-02, South, Saket Courts, New Delhi.	JJA/Asstt. Ahlmad in the court of Sh. Rishabh Tanwar, MM-07, NI Act, South, Saket Courts, New Delhi.
13.	Sh. Dharmendra Kumar Sharma, JJA (EC: 49011263)	JJA/Asstt. Ahlmad in the court of Sh. Rishabh Tanwar, MM-07, NI Act, South, Saket Courts, New Delhi.	JJA in the Copying Agency Brnach, South, Saket Courts, New Delhi.
14.	Sh. Arvind Kumar, JA (EC: 60610188)	JA in the Record Room (Sessions), South, Saket Courts, New Delhi.	JA/Reader in the court of Sh. Sunil Beniwal, ADJ-06, South, Saket Courts, New Delhi.
15.	Sh. Harish Kumar, SJA (EC: 44742159)	SJA/Reader in the court of Sh. Sunil Beniwal, ADJ-06, South, Saket Courts, New Delhi.	SJA in the Record Room (Sessions), South, Saket Courts, New Delhi.
16.	Sh. Neeraj Kumar, JJA (EC: 30343605)	JJA/Asstt. Ahlmad in the court of Sh. Chander Jit Singh, ADJ-05, South, Saket Courts, New Delhi.	JJA/Asstt. Ahlmad in the court Sh. Varun Chandra, MM-04 (NI Act), South, Saket Courts, New Delhi.
17.	Sh. Manish Kumar, JJA (EC: 43168447)	JJA/Asstt. Ahlmad in the court Sh. Varun Chandra, MM-04 (NI Act), South, Saket Courts, New Delhi.	JJA/Asstt. Ahlmad in the court of Sh. Chander Jit Singh, ADJ-05, South, Saket Courts, New Delhi.

18.	Sh. Alok Jetly, SJA (EC: 89478874)	SJA/Reader in the court of Sh. Sharad Gupta, ASJ-04 (POCSO), South, Saket Courts, New Delhi.	SJA/Reader in the Vacant Court, MM-01, South District, Saket Courts, New Delhi
19.	Ms. Neeta Gautam, JA (EC: 13759)	JA/Reader in the Vacant Court, MM-01, South District, Saket Courts, New Delhi	JA/Reader in the court of Sh. Sharad Gupta, ASJ-04 (POCSO), South, Saket Courts, New Delhi.

**Note:**

1. Sh. Yogender Kumar, JA (EC: 55491310), Computer Branch, South is hereby directed to look after the work of Video Conferencing as 1<sup>st</sup> link in the absence of Ms. Geeta Joshi, JJA.
2. Sh. Akash Kumar Meena, JJA (EC: 438969604) is withdrawn from the court of Sh. Anshul Singhal, MM, NI Act, Digital Court-01, South and further directed to continue working as regular Assistant Ahlmad in the court of Ms. Abhilasha Singh, Ld. MM-02, NI Act.
3. Sh. Jayant Gulati, JJA (EC: 53803172) presently posted in the vacant court of Ld. District Judge (Commercial)-01, South is hereby withdrawn from the court of Ms. Anuradha Shukla Bhardvaj, District Judge (Commercial)-02, South and further, directed to work during post lunch session in the court of Sh. Anshul Singhal, MM, NI Act, South.
4. Sh. Ravi Kant, JJA (EC: 31152082) presently posted in the court of Sh. Sandeep Yadav, Ld. District Judge (Commercial)-03, South is withdrawn from the court of Sh. Purshotam Pathak, ASJ-05, South and further directed to work during post lunch session in the court of Ms. Shikha Chahal, MM (NI Act), Digital Court-03, South.
5. Ms. Susheela Devi, JJA (EC: 71520363) presently posted in the court of Sh. Rajeew Bansal, Ld. District Judge (Commercial) Digital-04, South is withdrawn from the court of Sh. Rohit Kumar, MM, Digital Court-02, South and official at S. No. 2 i.e. Ms. Preeti Choudhary, JJA of this immediate order is hereby directed to work during post lunch session in the court of Sh. Rohit Kumar, MM (NI Act), Digital Court-03, South.
6. Sh. Sharvan Kumar, JJA (EC: 99582192) posted in Copying Agency, South is hereby directed to work as Asstt. Ahlmad, on temporary basis, during pre-lunch session in the court of Ms. Manisha Khurana Kakkar, ASJ (FTC)-01, South till the joining of regular Asstt. Ahlmad.
7. Additional work of R&I Branch is hereby withdrawn from Sh. Sukesh Kumar Singh, JA (EC: 22920967).
8. Non-compliance of this order or immediately proceeding on leave shall be viewed seriously.



(CHANDER JIT SINGH)  
Officer In-Charge (Admn.II)  
South District, Saket Courts Complex  
New Delhi

No. Admn.II/DJ-(S)/P&T/SD/23/ 36087-36147

Dated, New Delhi the 30/11/2023

**Copy forwarded for information and necessary action:-**

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Officer-In-Charge(s) concerned.
3. The Officer-In-Charge, Computer Branch, South District.
4. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District.
9. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Officials concerned.
12. Guard File.

(CHANDER JIT SINGH)  
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01/2